

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 370 OF 2018 &  
IA No. 1798 of 2018**

**Dated: 22<sup>nd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Adani Power Maharashtra Limited  
Vs.**

**...Appellant(s)**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sourav Roy  
Mr. Harsh Anand  
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. Sankalp Singh  
Mr. Anup Jain for R-2.

**ORDER**

List the matter for hearing on **16.09.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/mkj*